

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.210- **Appeal/8(AHM)2022**

ITEM No.211- **IA/66(AHM)2023**

Proceedings under Section 252(1) of Co. Act, 2013

IN THE MATTER OF:

Registrar of Companies , Gujarat
V/s

.....**Applicant**

Maharshi Management Services Pvt Ltd & Ors

.....**Respondent**

Order delivered on: 04/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Rupa Sutar, Dy. RoC a.w Ms. Vipal Solanki, Adv.

For the Respondent : Mr. Dinesh Pathak for R1

ORDER

Appeal/8(AHM)2022 & IA/66(AHM)2023

RoC is directed to convene meeting with legal heirs of the respondent (who is deceased long back) along with the bank and file status outcome report.

List for further consideration on 05.09.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)